

Government of Rajasthan
Justice Department

No.F.1 (10)/Meeting /Justice/2013 Part/357

Date: 26-8-2015

Circular

As you are aware, you were authorized to be the Nodal officer for the whole of the district for LITES and were made responsible for monitoring, supervision and guidance to all the departmental district level nodal officers in the district vide circular no. F.1(10)/meeting/Justice/2013-part/301 dated 03/06/2015.

The information about District-Level-Nodal officers, as provided by the Administrative Heads, is being sent to you in the attached format through e-mail, which appears to be incomplete.

You are, therefore, requested to provide the complete information in the format about each District-Level Nodal-officer of various Departments working in your district. Please, provide the same in excel-sheet, within 7 days, positively.

DM
26-8-15

(Deepak Maheshwari)
Principal Secretary

All District Collectors
